

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 109/TT/2013

Date: 15.10.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff of Elements for 240 MVAR Bus Reactor in Agra, under Common Scheme for 765 kV Pooling Station and Network for NR, Import by NR from ER and common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 6.11.2013:-

- a) Explanation for delay of 4 months in the commissioning of the assets, along with PERT Chart, indicating the critical path. Also explanation with documentary proof that because of delay in land acquisition the completion time of bus-reactor got delayed;
- b) As against marginal cost over-run for the total assets, cost breakup in Form 5B shows the following:-
 - (i) 1933% increase in Land Cost
 - (ii) 17% increase in cost of switch gear
 - (iii) 12.9% in compensating Equipments (Reactors)
 - (iv) 14% in Bus-bars/Conductors/Insulators
 - (v) 21.89% in Power & Control Cable

Kindly explain the above cost escalation and also give the basis of cost estimates included in FR, along with documentary proof and a copy of FR;

- c) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)